Con, is

DELHI JUDICIAL ACADEMY

Sector, 14, Dwarka, New Delhi Ph No.: 011-28036687, Fax No. 011-28036683

OFFICE ORDER

No.DJA/Prev.SHW/699/2025/

Dated: 30.08.2025

In partial modification of the Office Order No. DJA/Prev.SHW/699/2024/138-151 dated 09-01-2025, the "Internal Complaint Committee" under the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 is hereby reconstituted consisting of the following members, with immediate effect:-

S.No.	Name of the Officer/ Member	Designated as
1.	Ms. Paridhi Sharma, Ld. Joint Director, DJA	Chairperson/ Presiding Officer
2.	Ms. Twinkle Chawla, Ld. Joint Director, DJA	Member .
3.	Dr. Amita Punj, Associate Professor, NLU	Member
4.	Sh. Pravin P. Gawali, Programmer, DJA	Member
5.	Ms. Shweta Vats, Assistant, DJA	Member

* All the files /records relating to the ICC shall be maintained and dealt by Ms. Ruchika Nangia, UDC, DJA

(Mohd. Farrukh) Director (Admin.)

Dated: 30.08.2025

No.DJA/Prev.SHW/699/2025/33/9

Copy for information to:

1. The Registrar General, High Court of Delhi, New Delhi.

2. Ms. Paridhi Sharma, Ld. Joint Director, DJA.

3. Ms. Twinkle Chawla, Ld. Joint Director, DJA.

Ms. Amita Punj, Associate Professor, NLU.
Mr. Pravin P. Gawali, Programmer, DJA.

6. Ms. Shweta Vats, Assistant, DJA.

7. P.A. to Ld. Director (Academics)/ Chairperson (Officiating), DJA.

8. PA to Ld. Director (Admn), DJA.

.9. PA to Ld. Addl. Director-I, DJA.

10. PA to Ld. Addl. Director-II, DJA.

11. All the Branch Incharges, DJA to convey the above said information to the staff members working under their control.

12. Programmer, DJA to upload the same on the website of DJA.

.13. Notice Board, DJA.

GENERAL RESERVE High Count of Colhi 0 1 SEP 2025 Receipt No. 8/6/

Director (Admin.)